

In the Court of Shri R.K Chaudhary, District Judge, Bilaspur, H.P

Legal Aid Cause List dated 03.03.2020

Sr. No.	Case titled and Case number	Nature	Legal Aid Counsel	Purpose for listing
1.	Gandhi Vs Shiv Ram CMP. No. 23/6 of 2019 C.No. 32/2019	C.M.P	Anurag Sharma & D.S Sandhu	Applicant's Evidence